NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

: CA/46/IB/2017

IN

PETITION NUMBER

: CP/551/(IB)/2017

NAME OF THE PETITIONER(S)

: TOUGHENED ALLOYS AND STEELS PVT LTD

NAME OF THE RESPONDENT(S)

: ASHOK MAGNETICS LTD

UNDER SECTION

: 7 RULE 4

S.No.

NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

VIVENMENON Conselfor Applicant In 8/1/18

R SUB RAMMIAM RES PONDENT Rollman

For Adv.

V NAS ARAJAM

RD FOR AML

ORDER

Counsels for both the parties are present and prayed for adjournment. At request, time is enlarged. Put up on 18.01.2018 at 10.30 A.M.

> -sdr (CH. MOHD SHARIEF TARIQ) **MEMBER (JUDICIAL)**